

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 29.08.2019

PROCEEDINGS

High Court establishment – appointment to the category of Assistant – orders issued.

Read : 1. Ranked list No. A2-6916/2016/REC1 dated 09.07.2019

2. Rules 14 to 17 of Part-II, Kerala State and Subordinate Service Rules, 1958

3. G.O.(P) No. 20/2013/Fin dated 07.01.2013

4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013

5. G.O.(P) No. 171/2016/Fin. Dated 15.11.2016

ORDER NO. A2- 59599/2019

The following persons are offered appointment as Assistant in the High Court of Kerala, in the scale of pay of ₹ 27800 – 59400.

1. MERIN JACOB
PANACKAL HOUSE ,
MARARIKULAM NORTH P. O. ,
ALAPPUZHA -688 523

2. AKHIL MOHAN
AKHILOM HOUSE ,
ARAMKALLU,
PATTIKKADU P. O. ,
THRISSUR -680 652

3. MANAF K.*
KUNNATH ,
EDAPAL ,
MALAPPURAM - 679 576

p.t.o.

4. ANTONY JOSEPH
PONMALAKKUNNEL HOUSE ,
NEAR GOVERNMENT HOSPITAL,
PAIKA , POOVARANY ,
KOTTAYAM -686 577

5. NIDHEESH S.
PARANKIMAMVILA VEEDU ,
AZHOOR ,
TRIVANDRUM - 695 305

6. ANJALI B.
TC V/2003 (1) ROSE GARDENS ,
CHERUVAICKAL ,
SREEKARYAM P. O. ,
THIRUVANANTHAPURAM -695 017

7. KEERTHI KRISHNA A. K.
THULASI BHAVAN ,
MUTTACAUD.P.O ,
THIRUVANANTHAPURAM -695 523

8. ROBINCE M. SKARIA
MODIYIL TELRAS 21B ,
TEMPLE LANE ,
CHITTAZHA ,VATTAPARA ,
THIRUVANANTHAPURAM -695 028

9. THEJAS MATHEWS **
NRA 12, KAIPPALLIL HOUSE ,
MUTTOM P. O., THODUPUZHA ,
IDUKKI -685 587

10. SUMITHRA LAL
MULLOOPARAMBIL HOUSE ,
KANCHIYAR ,IDUKKI -685 511

contd...

11. DIVYA JUSTIN
ST JUDE DALE,
BISHOP PALACE NAGAR 70 ,
TANGASSERI P.O ,
KOLLAM -691 007
12. VINEETH VISWAM
VINEETH BHAVAN ,
PARIYARAM , NELLIKALA ,
PATHANAMTHITTA -689 643
13. SHANAVAS P.
PANDIKASALA HOUSE ,
RAMANATTUKARA ,
KOZHIKODE -673 633
14. ARJUN SARMA K. P.
KOMANOR ILLAM ,
KALAVAMKODAM P. O. ,
CHERTHALA ,
ALAPPUZHA -688 524
15. AMALA V.
ANAMIKA ,
VAKKANADU P. O. ,
KOLLAM -691 509
16. MEBBY JASMIN BENNY
OLAIPURATHU BETHEL ,
SNRA 26 H, TC-XX/517 ,
AMBALATHUNADA ,
MUKKOLACKAL P. O. ,
THIRUVANANTHAPURAM -695 043
17. HARIKRISHNAN M.
HARINIVAS ,
KOLLENPADY ,
TRIPUNITHURA ,
IRIMPANAM ,
ERNAKULAM -682 309

18. VISHNU V. NAIR
POOVAKUNNATHU HOUSE ,
KILIROOR NORTH P. O. ,
THIRUVARPPU ,
KILIROOR NORTH P. O. ,
KOTTAYAM -686 020

19. ABHILASH A. S.
AVINIPPULLY HOUSE ,
PUTHUMANAPARAMBU ,
KODUNGALLUR ,
SANTHIPURAM ,
THRISSUR -680 668

20. JITHIN JOY
JYOTHIS ,
DR.SAJU ROAD ,
MALAPPURAM - 676 505

21. AKASH K. S.
SAUPARNIKA,
TC 19/834-3,
KURATTOOR LANE ,
MUDAVANMUGHAL ,
POOJAPPURA ,
THIRUVANANTHAPURAM -695 012

The appointment is subject to the following conditions:-

- 1.They shall be bound by the National Pension Scheme introduced by the State Government. In eligible cases, the mobility to Kerala Service Rules, Part III, Pension Scheme will be allowed as per the G.O. read (4) above, if they opt so;
- 2.Their appointment will be subject to the satisfactory report of enquiry into their antecedents;
- 3.Their conditions of service shall be governed by the Kerala High Court Service Rules, 2007 and other relevant rules in force from time to time;

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4. They shall be on probation for a period of two years on duty within a continuous period of three years. During the period of probation they shall have to pass the High Court Office Procedure Test conducted by the High Court;
5. They shall have to submit one month's advance notice in writing in the event of their resignation or leaving the High Court Service;
6. They must join the Group Insurance Scheme, Group Personal Accident Insurance Scheme and State Life Insurance on joining duty. They must also join the General Provident Fund Scheme within one year from the date of joining duty. They may also join the Family Benefit Scheme, if they so desire;
7. The candidates who had claimed reservation under 'Other Backward Classes' shall produce a valid Non Creamy Layer Certificate issued by the Tahsildar/Village Officer, when they report for duty;
8. They are directed to submit the details regarding their movable and immovable properties in the prescribed format on their joining duty in the High Court.

If they agree to the above terms and conditions, they are directed to **report for duty within ten days** from the date of receipt of this appointment order, with the following documents;

1. Original certificates in proof of age and qualifications.
2. Four recent passport size photographs.
3. Medical Certificate of fitness in the form appended herewith, issued by a Civil Surgeon or Honorary Medical Officer of Civil Surgeon's rank or the Director of Indigenous Medicine.
4. Caste Certificate/ Non-Creamy Layer Certificate, as the case may be.

p.t.o.

5. Duly filled in SPARK FORM NO.1 appended herewith along with supporting documents in original.
6. Duly filled in statement of properties in the proforma appended herewith.

In case any candidate fails to report for duty within ten days from the date of receipt of this order, his/her appointment will be treated as cancelled without further notice.

** The appointment offered to Sl. No.3 is provisional subject to production of Non Creamy Layer Certificate from Village Officer.*

*** The appointment offered to Sl. No. 9 is provisional subject to production of Original Degree/Equivalency/Recognition Certificate.*

(By Order)


K. Haripal
Registrar General



To

- The persons concerned.
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
- The Finance Wing, High Court.
- The G (Accounts - II & III) Sections, High Court.
- The IT Section, High Court (for uploading in the website).
- The Administrative Records Section, High Court (2 Copies)
- The A4 Seat, High Court.
- The File / Stock File.